

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA.

PRESENT: SRI.D.TIRUMALA RAO, M.A.LL.B.,  
PRINCIPAL DISTRICT JUDGE, NALGONDA.

Procs. Dis.No. 2250/2017/A1,

Dated: 15-05-2017.

Sub: ESTABLISHMENT - A.P.J.M.S. - Transfers and  
Postings of Certain Stenographers Gr.III- Orders -  
Issued.

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ORDER:

The Principal District Judge, Nalgonda is pleased to withdraw the following staff members from the respective posts and reposted to on Administrative grounds and take up regular transfers of the staff who completed three years.

1. Smt.M.Usha Rani, Stenographer Grade-III, Court of the Junior Civil Judge, Suryapet is hereby transferred and posted as Stenographer Grade-III to the Court of Principal. Junior Civil Judge, Miryalguda vice post kept vacant.
2. Sri K.Srikanth, Stenographer Grade-III, Court of the Junior Civil Judge, Nakrekal is hereby transferred and posted as Stenographer Grade-III to the Court of Junior Civil Judge, Suryapet vice Smt. M.Usha Rani transferred.

The Staff members under the transfer shall avail their Summer vacation period in their respective courts before relieving and complete their pending work till 31-05-2017.

The concerned Judicial Officers are hereby requested to relieve the above individuals, on the afternoon of 31-05-2017 and with a direction to report at their new places of postings, on the forenoon of 01-06-2017.

Further, the officers are informed to send the Service Registers and Last Pay Certificates of the above individuals to their respective courts, immediately.

  
PRINCIPAL DISTRICT JUDGE,  
NALGONDA.

To

- 1)The individuals (through the Presiding Officers).
- 2)The Junior Civil Judges,Suryapet and Nakrekal.
- 3)The Principal Junior Civil Judge, Miryalguda.